

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:570
ANSWERED ON:23.07.2015
Teesta River Water Dispute
Ranjan (Pappu Yadav) Shri Rajesh

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether the Government is considering any measures to solve the Teesta River Water Dispute;
- (b) if so, the details thereof;
- (c) whether any discussion has been held in this regard during the Prime Minister's recent Dhaka visit; and
- (d) if so, the details and the outcome thereof?

Answer

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(PROF.SANWAR LAL JAT)

(a) & (b) Government of India has been in discussion with Government of Bangladesh to have an Agreement on sharing of common rivers including Teesta, on a fair and equitable basis. Specifically, the issue of signing of agreement on Teesta river has been discussed by the two Governments at various levels including Joint Rivers Commission (JRC) meeting at the level of Water Resources Ministers; the Technical level meeting of JRC; Joint Consultative Commission meeting at the level of External Affairs Minister/Foreign Minister and the Meeting of Secretaries of Water Resources. Union Government has also discussed all points involved therein with the Government of West Bengal at appropriate levels, and endeavor of the Government is to arrive at an agreement on Teesta waters, which is acceptable to all the parties concerned and which protects the interest of all stake holders

(c) & (d) During the recent visit to Dhaka in June 2015, Hon'ble Prime Minister of India conveyed that the deliberations are underway involving all stakeholders with regard to conclusion of the Interim agreement on sharing of waters of river Teesta (and Feni) as soon as possible.
